the Chairs

[डा. किरोड़ी लाल मीणा]

नॉर्दन शावलर, Kentish plover, रफ, Common coot, ब्लैक विंग्ड स्टिल्ट, मंगोलिया के Demoiselle crane और ईगल आऊल तक यहां आते हैं। सभापति महोदय, मैं सरकार से...(व्यवधान)....

श्री सभापतिः किरोड़ी लाल जी, आप कन्क्लूड कीजिए।

डा. किरोड़ी लाल मीणा: सर, मेरा पर्यावरण मंत्रालय से निवेदन है कि वे इसमें दखल दें और एक विशेष जांच करवाई जाए जिससे इस पर कुछ न कुछ कार्रवाई हो सके और आगे ऐसी पुनरावृत्ति न हो।

श्री नारायण लाल पंचारिया (राजस्थान): महोदय, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री नीरज शेखर (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री राम नारायण डूडी (राजस्थान): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्रीमती कान्ता कर्दम : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

# **OBSERVATIONS BY THE CHAIRS**

श्री सभापति: शांता जी, मैं कल आपको बोलने के लिए मौका दूंगा। ज़ीरो आँवर के समाप्त होने से पहले में एक ऑब्जर्वेशन करना चाहता हूं और इसके बारे में सदन को बताना चाहता हूं। कुछ लोग अपने इश्यूज़ को लेकर चेयरमैन के फैसला देने के बाद भी हंगामा करना शुरू कर देते हैं और उसी कारण से हाउस को adjourn करना पड़ता है, जिसके कारण दूसरे मेम्बर्स को नुकसान हो रहा है। उनको जो अवसर मिलना चाहिए, वह नहीं मिल पा रहा है। जिसके कारण लोग बाद में आकर मुझसे शिकायत करते हैं। एक बार हाउस adjourn करने के बाद लोगों की ऐसी आदत बन गई है कि आज नहीं हो पाया, तो automatically कल जरूर होगा। मैं आपको बताना चाहता हूं कि Monday के बाद कोई भी इश्यू, जो state था, वह नहीं हो पाया, तो वह अगले दिन बिना विशेष अनुमति के नहीं होगा। It is clear. I think you understand. I would like to translate it into English also. Some people have developed a habit of disturbing the House by addressing their point of view and insisting it beyond a point and then stalling the House for a variety of reasons. And, then, the Chairman adjourns the House because I do not want the ugly scenes to be seen by the people of this august House. That is my weakness or my strength or my conviction. Then, Members think that if the issues are not taken up today, these would be taken up automatically tomorrow. Here after, except on a very special permission, like, I have given to Shantaji just now — because only three minutes are left and I have to make this observation today itself — these would not be repeated again. This is one.

Secondly, if Members persistently defy the Chair and go on making commentaries, I have no option other than naming them. I want to appeal to all the Members not to take me to that extent to name anybody. आप अपनी वेदना एक लाइन में बता सकते हैं। यह होता भी है और कभी-कभी बाद में भी मिल सकते हैं but go on making running commentary and defying the Chair cannot be allowed. This would not add value to this august House. This is my second observation.

The third observation is this. The Members bringing placards or as I just now said about purifier, some masks because of pollution and all, nothing should be displayed in the House. It is totally prohibited. Action has to be taken against such Members in future if anybody does like this.

Also, some Members have developed a new habit of writing to the Chairman. The letter does not reach the Chairman and the Chairman has to read it in the newspapers. If you feel that it is a very important issue that should be brought to my notice, please write to me. I have no problem but you should wait for some time so that I receive it and go through it. Then, in that also, some Members have also developed the habit of making allegations against the Chair, thinking the Chair would come under pressure and then try to be positive to their demands. I am the last man and this House should be the last one to go by such pressure tactics being brought by media. I can understand. Members have got every right to come to my room. I think, it is the most liberal way of meeting the Chairman. This is my experience out of twenty years. People have got right to come and meet me and also express their viewpoint and all. There are leaders of their respective parties also. You can convey it to the leaders and leaders can bring it to my notice also. As and when any leader intervenes in anything, normally, we try to attend it positively. Please understand this and then cooperate in proper conduct of the House because I would like to repeat, it is the 250th Session. We should remember the expectations of the people and then please rise to the occasion and help in proper conduct of the House. That is my appeal to all. I am saying it out of agony and not because of any anger about any particular person today or yesterday or whatever it is. It is out of agony. This should not happen here afterwards.

Then about being questioned by somebody, yesterday a notice on air pollution was given by certain Members of the ruling party.

I have gone through the notice. And, then, earlier, I received a notice from an hon. Congress Member on Air Pollution under another rule. So, I combined it in the Calling Attention Motion. The Chair has got this right. Then, Members were questioning the Deputy Chairman as to how he included that name and all. किसको include करना

## [श्री सभापति]

या नहीं करना, कौन से रूल में देना या नहीं देना, यह चेयरमैन का अधिकार है। हमें रूल्स ऐसा बताते हैं। इसलिए कृपया रूल्स को थोड़ा सा पढ़कर आइए और हाउस में जो भी बोलिए, समझकर बोलिए। कुछ विषयों पर जो चेयर का निर्णय होता है, उनका पालन करने का प्रयास करिए। Now, we will start Question Hour.

SHRI DIGVIJAYA SINGH: Mr. Chairman, Sir, where should we express our anguish?

MR. CHAIRMAN: In the Chamber.

SHRI DIGVIJAYA SINGH: Okay.

## **ORAL ANSWERS TO QUESTIONS**

#### **Creation of Cold Chain Grid**

\*61. DR. BANDA PRAKASH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to slate:

(a) whether Government has any proposal to create a Cold Chain Grid to link every nook and corner of the country by its 42 Mega Food Parks, 234 Cold Chain projects under the PM Kisan SAMPADA Yojana;

(b) if so, the details thereof; and

(c) the details of the total number of Cold Chain Storage facilities available in the country as on date, State/ UT-wise?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRIMATI HARSIMRAT KAUR BADAL): (a) to (c) A Statement is laid on the Table of the House.

#### Statement

(a) Yes Sir, The Ministry of Food Processing Industries (MoFPI) is focusing on building cold chain infrastructure across the country, for seamless transfer of perishables from production to consumption areas, through the Pradhan Mantri Kisan Sampada Yojana (PMKSY), which comprises of component schemes namely (i) Integrated Cold Chain and Value Addition Infrastructure, (ii) Mega Food Park, (iii) Creation of Backward & Forward Linkages, (iv) Creation / Expansion of Food Processing and Preservation Capacities (v) Agro processing Cluster and (vi) Operation Greens.These schemes aim at arresting post-harvest losses of horticulture and non-horticulture produce by encouraging the creation of cold storages/ primary processing/ and transportation